

cies, medicinal plants etc. It is 100% Centrally Sponsored. Central assistance released during 1989-90 was Rs. 5.92 lakhs. For 1990-91 tentatively an outlay of Rs. 10 lakhs has been provided.

(3) *Operation Soil Watch*:— The scheme aims at treatment of identified catchments in Himalayan states. It is 100% Centrally Sponsored. During 1989-90 an amount of Rs. 21 lakh was released. The programme is proposed to be merged with Integrated Wasteland development scheme. During 1990-91 tentative outlay of Rs. 40 lakhs is proposed.

(4) *Rural Fuelwood Scheme*:— This is a Centrally Sponsored Scheme with 50% Central assistance to States and 100% Central assistance to Union Territories. The objective of the Scheme is to augment fuelwood production and make the same available to the local poor near their habitations. An amount of Rs. 47.07 lakh was released to Tripura for 1989-90. For 1990-91 the scheme has been merged with Fuelwood and Fodder Project Scheme for which the proposed outlay for Tripura is Rs. 22 lakhs out of a total outlay of Rs. 20 crores for 1990-91.

Permanent Settlement of the Tribals

9709. SHRI K. B. K. DEBBURMAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given on 30 April, 1990 to Unstarred Question No. 6978 regarding Tribals residing in Protected Forests and state:

(a) whether the proposal to amend the

Forest Act, which is under consideration is purported to provide permanent settlement of tribals residing in the protected forests and reserved forest areas;

(b) if so, what are the other objects of the proposed amendment and the number of tribals who are proposed to be provided settlement in these forests; and

(c) at what stage the proposal stands at present?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) There is no proposal to amend the Indian Forest Act, 1927 to provide for permanent settlement of tribals on forest land.

(b) and (c). Do not arise.

Plan Outlay of Andhra Pradesh State Transport Corporation

9710. SHRI B. N. REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has asked the Andhra Pradesh State Road Transport Corporation to cut the size of its Annual Plan for 1990-91; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). The State Government's proposal for an outlay of Rs. 21.23 crores for the Andhra Pradesh State Road Transport Corporation for 1990-91 Annual Plan has been accepted by the Planning Commission.